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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.13/ 2017	-	Hearing	241(1)	Mr. I.G. Kashinath & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

H. Ravon chandra nalg
Adl -
8884986748,
Ratakonda



Counsel for Petitioner is present. None appeared for respondent. Last time, one advocate appeared for respondent and he undertook to file vakalat for respondent. Today, he is absent. Vakalat is not filed.

List it on 16.07.2017. For filing vakalat and for filing counter, time granted till then. Counsel for petitioner is further directed to issue fresh notice to the respondent about the next date of hearing.



MEMBER (J)



MEMBER (T)